GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA UNSTARRED QUESTION NO. 2817 (TO BE ANSWERED ON 11.03.2020)

NON-FUNCTIONAL SELECTION GRADE

2817. SHRI VIJAY KUMAR HANSDAK:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Department of Personnel and Training (DoPT) has furnished any clarification to Union Public Service Commission (UPSC) for extending benefits of Non-Functional Selection Grade (NFSG) to organized Group-A services vide its letter dated 2nd February, 1980;
- (b) if so, the details thereof;
- (c) whether the Central Secretariat Service (Under Secretary and above) was also the part of the list provided by the DoPT to the UPSC vide aforesaid letter dated 2nd February, 1980 as an organized Group-A service;
- (d) whether organized Group-A status has been withdrawn subsequently from Central Secretariat Service as per the records of Cadre Review Division of DoPT; and
- (e) if so, the time when it was withdrawn and the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) to (c): The scheme of Selection Grade was recommended by the 3rd Central Pay Commission in 1973 for Engineering Group 'A' Services, which was accepted by the Government and at the same time, the Government accepted 'in principle' the provision of a selection grade for various other Group 'A' (Class I) Central Services vide Ministry of Finance's resolution dated 1-5-1974. The consultation process to lay down the criteria for creation of Non Functional Selection Grade was finalized with issuance of final policy guideline vide Office Memorandum dated 31-07-1982. During the consultation process for issuance of the Guidelines on extending the benefit of Non Functional selection Grade to Organised Group 'A' Service vide letter dated 2.2.1980, the Department of Personnel & Training had clarified to the Union Public Service Commission based on then extant views that the benefit of Non Functional Selection Grade will be extended to all the Organized Group A Services listed in Central Civil Services (CCA) Rules 1965 (total 40 which includes Central Secretariat Service) and 16 other services. However, the final policy guidelines on Non Functional Selection Grade issued after completion of consultation process with Ministry of Finance, UPSC and C&AG on 31.07.1982 contained names of 41 services but it did not contain name of Central Secretariat Service and 14 other services.

(d) & (e): Does not arise, in view of above.